

IN THE FOLLOWING CASES JUDGMENTS COULD NOT BE RECONSTRUCTED FROM ANY SOURCE ADVOCATES ARE REQUESTED TO SUPPLY THE COPY OF THE FINAL JUDGMENT TO RECONSTRUCTION CELL WITH IN 15 DAYS					
SR NO.	CASE TYPE	CASE NO.	CASE YEAR	PARTIES NAME	ADVOCATE NAME
1	FAO	3712	2009	RAKHA SINGH VS UMA RANI & ORS	SUKHJIT SINGH
2	FAO	524	1992	STATE OF PUNJAB V/S SMT.GURDE V KAUR ETC.	AG.PB.
3	CR	3334	2008	MURTI DEVI V/S PARDEEP KUMAR & ORS.	SANJIV GUPTA
4	FAO	205	2004	JASWINDER VS JAGDEEP	SUMEET MAHAJAN
5	CWP	4044	1999	M/S CE CONSTRUCTION LTD. V/S PUNJAB URBAN PLANNING AND DEV.	NARESH PRABHAKAR
6	CR	916	1997	SAGAR SINGH V/S PB.STATE ETC	G.S.CHADDHA
7	FAO	1600	2004	BIMLA & ORRS VS. DHANBIR SINGH & ORS	NASIB SINGH GILL
8	FAO	3454	2003	PARAMJIT SINGH ETC VS. RAM SINGH & ETC	VISHAL GUPTA

9	FAO	3270	1999	SMT.SURJEET KAUR V/S SUBHASH CHAND MITTAL	ASHIT MALIK
10	FAO	1676	2008	ISHWAR DUTT AND ORS. V/S BHAGWAN SINGH AND ORS.	R B MALIK
11	FAO	922	2000	VARUN SINGLA V/S GURCHARAN SINGH AND ORS	ASHOK JINDAL
12	FAO	3505	2010	SATWANT KAUR V/S SANJEEV KUMAR AND ORS.	K.K. RAJPUT
13	FAO	4663	2005	OM PARKASH V/S ANISH & ORS	JS YADAV
14	FAO	106	1999	THE ORIENTAL INS CO. LTD. V/S KELAPATI	THE ORIENTAL INS CO. LTD. V/S KELAPATI
15	FAO	85	1993	U.I.INS. CO. LTD. V/S SMT. ARVINDER KAUR	PRADEEP BEDI
16	FAO	3056	2008	VISHNU V/S SAVITA AND ORS.	RAJESH MALIK
17	FAO	3097	2009	KHAZANI DEVI V/S RAJ KUMAR AND ORS.	PANKAJ MIDDHA
18	FAO	5038	2005	ORIENTAL INSURANCE CO. LTD V/S SHASHI BALA AND ORS	VEENA ASHWANI TALWAR

19	FAO	747	2002	BALJIT SINGH V/S KALA SINGH & ORS.	SAMEER RATHAUR
20	FAO	2148	1998	FAJRUDEEN AND ORS V/S SURESH KUMAR	SANDEEP JASUJA
21	FAO	1890	2009	RAMESH KUMAR SHARMA AND ORS. V/S RAMA NAND AND ANR.	PANKAJ JAIN
22	FAO	3182	2005	SUNITA & ORS V/S SEWA SINGH & ORS	PR YADAV
23	FAO	2963	2008	BALJIT KAUR AND ANR. V/S MALKIAT CHAND AND ORS.	RAJAN BANSAL
24	FAO	4828	2008	SHABNAM AND ORS V/S KARAM ILLAHI AND ORS	SARFRAJ HUSSAIN
25	FAO	320	2005	MAHINDER SINGH VS. PURAN DEVI & ORS.	RAMESH SHARMA
26	FAO	4677	2003	NATIONAL INSURANCE COMPANY LTD. V/S SHIMLA DEVI AND ORS.	RAVINDER MOHAN SURI
27	FAO	4897	2006	MAHINDER SINGH VS. PURAN DEVI & ORS.	RAMESH SHARMA
28	FAO	3389	2010	GIAN SINGH V/S HARJINDER KAUR AND ORS.	B S BHALLA

29	FAO	2732	2003	MUKHTIAR SINGH V/S PRITAM KAUR AND ORS.	JATINDER JIT KAUR
30	FAO	1469	2007	UNITED INDIA INSURANCE CO. LTD. V/S DIWAN CHAND AND ORS.	RAVINDER ARORA
31	FAO	3129	2008	NEW INDIA ASSURANCE CO. LTD. V/S KAMAL KISHORE & ANR	VEENA ASHWANI TALWAR
32	FAO	4392	2010	SMT. KULDEEP KAUR & ORS. VS. SWARN SINGH & ORS.	J.S.COONER
33	FAO	4	2001	PEPSU ROAD TRANSPORT CORPORT. V/S GURMIT KAUR	SALIL SAGAR
34	FAO	3111	2007	BHUPINDER KAUR V/S BALJIT SINGH	S S SALAR
35	FAO	1047	2010	PURSHOTAM V/S KRISHAN KUMAR AND ORS.	SURINDER SINGH WALIA
36	FAO	2438	2002	PURAN KAUR & ORS. V/S R.K.ROUT & ORS.	RAMESH KUMAR
37	FAO	50	2007	MANI AND ORS. V/S RAJ KUMAR AND ORS.	PAWAN SHARMA

38	FAO	4915	2006	LUXMI NARAIN V/S SHILPKAR SINGH WILKHU AND OTHERS	THAKUR KARTAR SINGH
39	FAO	3766	2008	PARMESHWA RI DEVI & ORS. V/S MANGAT RAM & ORS.	SANDEEP PUNCHHI
40	FAO	2663	2008	SUGRA AND ORS. V/S JAMSHED AND ORS.	LOKESH SINHAL
41	FAO	173	2006	SUKHWANT KAUR & ORS V/S GURMAIL SINGH & ORS	AMINDER SINGH
42	FAO	4502	2006	POOJA V/S DHARAM CHAND AND ANR.	RAJESH PUNIA
43	FAO	3864	2004	SUSHIL KUMAR V/S RAJO DEVI AND ORS	RAVINDRA JAIN
44	FAO	3925	2008	VEENA ASHWANI TALWAR	
45	FAO	2069	1997	RAMAN DEEP SINGH V/S BALBIR SINGH AND OTHERS	ARUN NEHRA
46	FAO	4294	2007	JASVIR KAUR AND ORS. V/S VIKRAMJEET SINGH AND ORS.	GAURAV CHOPRA
47	FAO	4718	2008	HEMA CHETAL AND ORS. V/S SAHAB SINGH AND ORS.	VIVEK GOYAL

48	FAO	216-M	2002	RAMESH CHAND PURI VS. SMT. SHASHI PURI	RAVINDER ARORA
49	FAO	901`	1991	DHARAMPAL V/S BIR SINGH	ATUL MAHAJAN
50	FAO	60-M	1994	ANIL KUMAR SON OF SHRI RAM LAL V/S SUMAN W/O ANIL KUMAR	ASHOK DEVGAN
51	FAO	1204	1995	BANWARI LAL V/S NARVAIL SINGH & ORS.	BALWANT CHAUHAN
52	FAO	1205	1995	GULABI V/S NARVAIL SINGH & ORS.	BALWANT CHAUHAN
53	WTR	45&46	1982	THE COMMISSION ER OF WEALTH TAX AMRITSAR V/S SHRI YAHDEV INDER SINGH L/ H OF LATE SH. BALDEV INDER SINGH, AMRITSAR	A.K.BAHAL
54	FAO	390	1989	M/S QUICK CARRIER (P) LTD. & ORS. V/S VIKAS & ORS.	MUNISHWAR PURI
55	FAO	614	1990	DIWAN CHAND V/S HARYANA ROADWAYS AMBALA	JAGDISH CHANDER NAGPAL

56	FAO	985	1986	SURJIT SINGH V/S GURPREET SINGH	
57	FAO	1388	1991	PALA SINGH V/S MANINDER SINGH	GURCHARAN SINGH
58	FAO	816	1991	KAUSHALAYA RANI V/S HARPREET	ASHOK K.GUPTA
59	FAO	676	1991	PARVINDER KAUR & ORS V/S NARESH KUMAR & ORS	H.S.BHULLAR
60	FAO	37-M	1995	KEWAL KRISHAN V/S KIRAN BALA	ASHOK JINDAL
61	FAO	692	1991	RANI DEVI & ORS V/S RAJPAL	R.S.TAKORIA
62	ITC	114	1992	THE COMMISSION ER OF INCOME TAX JALANDHER V/S SHRI BHUPINDER SINGH JALANDHER	R.P.SAWHNEY
63	FAO	42	1995	RAJ SING V/S PARMOD KUMAR	KARTAR SINGH
64	FAO	877	1991	PARMANAND V/S OM PARKASH	PRADHUMAN YADAV
65	FAO	1186	1994	PAWAN KUMAR V/S AMARJIT SINGH ETC.	NARESH KUMAR BANSAL
66	FAO	635	1991	UNION OF INDIA V/S MANGA SING	H.S. BRAR

67	FAO	1851	1993	GURDEV SINGH V/S PAWAN KUMAR	HARINDER SHARMA
68	GSTR	23	1990	JAGSON AND COM. JALANDHAR V/S STATE OF PB	BALDEV SINGH KHOJI
69	FAO	765	1985	NIAC V/S RAJ KUMAR	
70	WTC	65	1989	THE COMM. OF WEALTHE TAX. HARY. ROHTAK V/S ASHOK KUMAR JAIN HISSAR	BHARTI MANDAL
71	FAO	254	1994	KULWANT KAUR & ORS.V/ RAVINDER KUMAR & ORS.	M.R.MIDHA
72	WTC	47	1988	THE COMM. OF WEALTHE TAX. HARY. ROHTAK V/S KAMLA SAROJ PANIPAT	AJAY KUMAR MITTAL
73	FAO	666	1991	RANJIT KAUR & ORS.V/S PRITPAL SINGH	RADHAKRISHA N BATTAS
74	FAO	49-M	1994	RAMINDER KAUR V/S SUKHWINDER KUMAR	M.M.SINGH BEDI (ELEVATED AT HIGH COURT JUDGE)
75	FAO	547	1990	NIC V/S SAVITRI DEVI	MAHARAJ BAKSH SINGH
76	FAO	2017	1994	SIMMI V/S DELUX TRANSPORT COP. SEC. LTD & ORS	VIMAL KUMAR

77	FAO	1722	1993	AARTI ANAND & ORS V/S PAVITER SINNGH & ORS.	GURCHARAN DASS
78	FAO	932	1992	DELHI TRANSPORT COM. V/S MANJEET KAUR & ORS.	V. RAMSWAROO P
79	FAO	131-M	1994	ANAND KUMAR V/S SMT. SHUSHILA	SURINDER LAMBA
80	FAO	1520	1993	THE ORIENTAL INSURANCE COM. LTD. V/S RENU GUPTA & ORS.	D.P.GUPTA
81	FAO	10	2009	PARVEEN DEVI & ORS. V/S SH. KRISHAN KUMAR & ORS.	VINOD .S. BHARDWAJ
82	FAO	3087	1992		
83	CR	695	2005	SHAM LAL VS. HARBANS LAL	KULDEEP SINGH SAINI
84	ITA	261	2009	COMMISSIONER OF INCOME TAX -II, CHD V/S SURINDER KAUR ,	URVASHI DHUGGA
85	CR	5915	2008	GURMANJAN KAUR VS. HARPREET SINGH	PAWAN KUMAR GUPTA
86	FAO	318-M	2003	KAVITA RANI VS. PAWAN KUMAR	R.K..LAMBA